

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

Company Appeal (AT) No.120 of 2020

In the matter of:

S. Subramanian

Appellant

Vs

The Registrar of Companies, Chennai

Respondent

Present:

Mr. Sandeep Kumar Ambalavanan, Advocate for appellant.

Mr. PS Singh, Advocate for ROC/Respondent.

ORDER

03.03.2021- Learned counsel for the Respondent submitted that he will file written submissions latest by Monday i.e. 8th March, 2021.

Permission granted.

List the matter for hearing on **30th April, 2021.**

(Justice Anant Bijay Singh)
Member (Judicial)

(Ms Shreesha Merla)
Member (Technical)

Bm/nn